

Saurashtra is still in progress and hence it has not been possible so far to classify these properties.

(c) and (d). Under the Displaced Persons Compensation and Rehabilitation Rules, 1955, every separate evacuee building is valued as a single unit. Where however a building is in the occupation of more than one displaced person, and the property can be suitably partitioned and independent access is available to each portion, the same can be separately evaluated. No separate buildings are valued together.

Dambaroo Falls

*937. **Shri Biren Dutt:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any practical step has been taken to utilise water power of Dambaroo falls for production of electricity and

(b) if so, the steps taken and the amount spent thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) An estimate amounting to Rs. 95,000/- has been sanctioned for investigations which are in progress.

Wood-Pulp

*938. **Shri Ram Krishan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the programme for the manufacture of wood-pulp in India during the Second Five Year Plan has been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Heavy Industries (Shri M. M. Shah): (a) and (b). The possibilities of establishment of a unit for the manufacture of wood-pulp in India are still being explored. No final decision has as yet been taken.

Indian Musical Instruments Centre

*939. **Shri D. C. Sharma:** Will the Minister of Production be pleased to state:

(a) whether it is fact that a training centre for the manufacture of Indian Musical Instruments is to be set up in North India by the All India Handicrafts Board.

(b) if so, when it will be opened; and

(c) the recurring and non-recurring expenditure for running the centre?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The Board has not made any proposal as yet to start such a centre.

(b) and (c). Do not arise.

Phulkari Handicrafts

*940. **Sardar Iqbal Singh:** Will the Minister of Production be pleased to state the steps that are being taken for the development of Phulkari handicrafts in the Punjab and P.E.P.S.U.?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): Suitable financial assistance has been given to the State Government of Punjab for the revival of this industry. With a view to popularising phulkari products amongst the people, publicity is being given by the All India Handicrafts Board by organising Exhibitions and publishing pamphlets.

Manufacture of Tractors

*941. **Shri Wodeyar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that negotiations with Messrs. Massey Harris-Ferguson of England have been finalised under which the Ferguson Tractors are to be manufactured in India; and

(b) if so, the salient features of this agreement?

The Minister of Heavy Industries (Shri M. M. Shah): (a) and (b). Government have approved of a scheme of progressive manufacture of Ferguson tractors by M/S Standard Motor Products of India Ltd. of Madras, in technical collaboration with M/S Standard Motor Co. Ltd., Coventry, and M/S Massey Harris Ferguson Ltd. of the U.K. It is expected that various parts of a tractor valued at about 60% of its total cost will be made in India by 1960.

Chief Industrial Adviser

*942. **Shri Chandek:** Will the Minister of Commerce and Industry be pleased to state the functions and activities of the Chief Industrial Adviser to the Minister of Commerce and Industry?

The Minister of Heavy Industries (Shri M. M. Shah): A statement is laid on the Table of the House. [See Appendix V annexure No. 54].

All India Khadi and Village Industries Board

530. **Shri Ram Krishan:** Will the Minister of Production be pleased to state the steps taken or proposed to be taken by Government for giving representation in State Governments on All India Khadi and Village Industries Board to achieve co-ordination between Governmental agencies as recommended by the two-day Conference of State Ministers and representatives of All India Boards held in Delhi during the third week of June, 1956?